## ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Sh. Pipin Kumar E.C.: 78064095	JA in AdmnII, HQs, THC, Delhi	Ahlmad in the Court of Sh. Robinject Singh, MM (NI Act- 04) Central, THC, Delhi
2	Sh. Amit Kumar E.C.: 88278242	Ahlmad in the Court of Sh. Robinjeet Singh, MM (NI Act- 04) Central, THC, Delhi	JA in Office Pool, AdmnII, HQs, THC, Delhi
3	Ms. Anju Bhatia E.C.: 83926540	Asst. Ahlmad in the Court of Sh. Harvinder Singh, PO- MACT-01, West, THC, Delhi	JA in AdmnII, IIQs, TIIC, Delhi
4	Ms. Veena, JJA E.C.: 59852491	JJA in Office Pool, AdmnII, HQs, THC, Delhi	Asst. Ahlmad in the Court of Sh. Harvinder Singh, PO-MACT-01, West, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 70431-454P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the

## Copy forwarded for information and necessary action to:

- 1. The Ld. Principal District & Sessions Judge, West, THC, Delhi.
- 2. Ld. Officer/Officer-in-charge concerned.

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- 3. The Personal Office of the undersigned.
- 4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
- 5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- 6 The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
  - 7. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi